

Title : Introduction of Constitution (Scheduled Castes) Order (Amendment) Bill, 2005 (Amendment of paragraph 3, etc.).

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI C.K. CHANDRAPPAN : Sir, I introduce the Bill.

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